

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 10.10.2013

The meeting No.27/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 10.10.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.26/AM-14, dated 03.10.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 03.10.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.27/AM-14 dated 10.10.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 27/84-ALC3/2013

MEETING DATE : 10.10.2013

Case No.:12/44/84-ALC3/2009	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Approved
HQ File :01/84/050/00245/AM10/	RLA File :04/24/040/00265/AM10/	Lic.No/Date:0410110962	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Jacket with lining made of 98% Cotton 2% Lycra twill fabric, GSM-276+/-10%	2305 Nos.	98% Cotton 2% Lycra twill fabric, GSM-276+/-10%, with-52"	4929 Sq, meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/27/84-ALC3/2013

Party Name: AQUARELLE INDIA PVT LTD

Meet No/Date:27/84-ALC3/2013
10.10.2013

Status:
Deferred

HQ File :01/84/050/00204/AM14/

RLA File :07/21/040/00113/AM14/

Lic.No/Date:0710095307
09.05.2013

Defer Date:
07.11.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to send an e-mail reminder to R.A., Bangalore for submission of application set and deferred the case for re-listing on 07.11.2013.

Case No.:4/27/84-ALC3/2013

Party Name: BHARAT TISSUS PVT. LTD

Meet No/Date:27/84-ALC3/2013
10.10.2013

Status:
Deferred

HQ File :01/84/050/00205/AM14/

RLA File :07/21/040/00102/AM14/

Lic.No/Date:0710095282
09.05.2013

Defer Date:
07.11.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Bangalore. Accordingly, the Committee after

deliberations decided to send an e-mail reminder to R.A., Bangalore for submission of application set and deferred the case for re-listing on 07.11.2013.

4	Case No.:16/15/84-ALC3/2013	Party Name: FLEXION IMAGING SOLUTIONS PRIVATE LIMITED	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Approved																			
	HQ File :01/84/050/00093/AM14/	RLA File :04/24/040/00053/AM14/	Lic.No/Date:0410147180 14.06.2013																				
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/62/2013-14/Hos., dated 08.10.2013 as detailed below:-																						
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 2 feet (63.5X63.5X63.5 cms.), (Code: A2486)</td><td>370 Nos.</td><td>Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"</td><td>1151 Sq. meter</td></tr> <tr> <td>2.</td><td>Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 3 feet (94X94X94 cms.), (Code: A3686)</td><td>500 Nos.</td><td>Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"</td><td>3735 Sq. meter</td></tr> <tr> <td>3.</td><td>Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 4 feet (122X122X122 cms), (Code: A4886)</td><td>130 Nos.</td><td>Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"</td><td>1248 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 2 feet (63.5X63.5X63.5 cms.), (Code: A2486)	370 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	1151 Sq. meter	2.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 3 feet (94X94X94 cms.), (Code: A3686)	500 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	3735 Sq. meter	3.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 4 feet (122X122X122 cms), (Code: A4886)	130 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"
S.No.	Export Product	Export Quantity	Import item	Quantity allowed																			
1.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 2 feet (63.5X63.5X63.5 cms.), (Code: A2486)	370 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	1151 Sq. meter																			
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3.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 4 feet (122X122X122 cms), (Code: A4886)	130 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	1248 Sq. meter																			

Case No.:15/15/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred
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HQ File :01/84/050/00092/AM14/

RLA File :05/24/040/00085/AM14/

Lic.No/Date:0510357928
24.06.2013Defer Date:
24.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 24.10.2013.

Case No.:13/24/84-ALC3/2013Party Name: ORIENT FASHION
EXPORTS(INDIA) PVT.LTD.Meet No/Date:27/84-ALC3/2013
10.10.2013**Status:**
Approved

HQ File :01/84/050/00171/AM14/

RLA File :05/24/040/00185/AM14/

Lic.No/Date:0510363656
26.08.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/70/2013-14/Hos., dated 08.10.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Shirt in 99% Cotton 1% Polyester yarn dyed woven fabric, GSM-98+/-10%, Style No. 928809/955639	9735 Nos.	99% Cotton 1% Polyester yarn dyed woven fabric, GSM-98+/-10%	1.86 Sq. meter per piece
2.	Girls Shirt in 100% Cotton printed woven fabric, GSM-76+/-10%, Style No. 944318/942793	13,330 Nos.	100% Cotton printed woven fabric, GSM-76+/-10%	1.56 Sq. meter per piece
3.	Girls Dress in 100% Cotton printed dobby woven fabric, GSM-71+/-10%, Style No. 928831/931014	12,740 Nos.	100% Cotton printed dobby woven fabric, GSM-71+/-10%	2.03 Sq. meter per piece
4.	Girls Top in 100% Cotton yarn dyed woven fabric, GSM-75+/-10%, Style No. 949071	1925 Nos.	100% Cotton yarn dyed woven fabric, GSM-75+/-10%	2.71 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/24/84-ALC3/2013	Party Name: ALPS INDUSTRIES LTD.	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Approved
HQ File :01/84/050/00162/AM14/	RLA File :05/23/040/00222/AM14/	Lic.No/Date:0510363932 29.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/68/2013-14/Hos., dated 10.10.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Coated Textile fabric made from 85% Cotton & 15% Polyester printed fabric, GSM-349+/-10%, width-140 cms.	51,919 Meter	85% Cotton & 15% Polyester printed fabric, GSM-169+/-5%, width-140 cms.	54,414 Meters (76,321 Sq. meter)
			Primal ST 954 Emulsion (Acrylic Emulsion with 45.5% dry content)	11,478 Kgs.
2.	Coated Textile fabric made from 50% Cotton & 50% Polyester printed fabric, GSM-293+/-10%, width-140	18,081 Meter	50% Cotton & 50% Polyester printed fabric, GSM-113+/-5%, width-140 cms.	18,985 Meters (26,579 Sq. meter)
			Primal ST 954 Emulsion	3997 Kgs.

	cms.	(Acrylic Emulsion with 45.5% dry content)	
The GSM should match in both import and export.			
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

8

Case No.:2/27/84-ALC3/2013	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Approved	
HQ File :01/84/050/00203/AM14/	RLA File :03/95/040/00433/AM14/	Lic.No/Date:0310747491 29.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Paraweb – re-inforcement webbing strips made up of Polyester Filament Yarn (1,37,012 Kgs.), LLDPE (1,34,793 Kgs.) & Masterbatch (2220 Kgs.)	2,74,025 Kgs.	High Tenacity Polyester Filament Yarn	1,40,500 Kgs.
			Linear Low Density Polyethy - LLDPE	1,39,000 Kgs.
			Masterbatch	2708 Kgs. (including 22% wastage)
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:1/27/84-ALC3/2013		Party Name: HITEX HEALTHCARE	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred
HQ File :01/84/050/00202/AM14/		RLA File :22/24/040/00038/AM14/	Lic.No/Date:2210014193	Defer Date:

9		05.09.2013	07.11.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that as per online application, the office of issue of the application is 'office of Jt. Director General of Foreign Trade, Calcutta, whereas the licence number shows that it has been issued by the office of R.A. Chandigarh. Therefore, the Committee after deliberations decided to ask the applicant firm to clarify the position in this case. The case stands for re-listing on 07.11.2013.		

10	Case No.:5/27/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred
	HQ File :01/84/050/00206/AM14/	RLA File :04/24/040/00125/AM14/	Lic.No/Date:0410150522 03.10.2013	Defer Date: 07.11.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Chennai. Accordingly, the Committee after deliberations decided to send an e-mail reminder to R.A., Chennai for submission of application set and deferred the case for re-listing on 07.11.2013.			

MANUAL AGENDA CASE

(11)

Case No.298	M/s Ballistic Safety Systems Technology India Pvt. Ltd., Andhra Pradesh
NC 27/AM-14, dt. 10.10.2013	Part File No.01/84/50/387/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0910054340 dated 19.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 31.10.2013.

(12)

Case No.299	M/s Radnik Exports, New Delhi
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/088/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510356330 dated 05.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for personal hearing. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 31.10.2013 for personal hearing.

(13)

Case No.300	M/s Radnik Exports, New Delhi
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/062/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510354793 dated 21.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for personal hearing. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 31.10.2013 for personal hearing.

(14)

Case No.301	M/s Polynova Industries Ltd., Mumbai
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/052/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310144828 dated 01.07.2002.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 24.10.2013.

(15)

Case No.302	M/s ACV Products Pvt. Ltd., Theni, Tamil Nadu
NC 27/AM-14, dt. 10.10.2013	File No.01/84/162/093/AM-14/DES-V
Clarification regarding applicability of FPS Scheme for exports of Predominantly Cotton Blankets.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the issue in this case needs examination in file. Accordingly, the Committee after deliberations decided that after the examination of the case in file, the case may be placed before Committee for taking a decision.

(16)

Case No.303	M/s Richa & Co., New Delhi
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/266/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337305 dated 16.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for inclusion of Style No.GDR2A in addition to the existing Style No.33242 in this case. The Committee after deliberations agreed with the request of applicant firm for inclusion of Style No. GDR2A in addition to the existing Style No.33242 in this case and the Style No. may be read as GDR2A/33242.

(17)

Case No.304	M/s Gajananya Silk Fabrics, Bangalore
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/075/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0710095279 dated 09.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.11.2013.

(18)

Case No.305	M/s Vaigai Nonwovens Pvt. Ltd., Tamil Nadu
NC 27/AM-14, dt. 10.10.2013	File No.01/84/162/074/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.2510004085 dated 25.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Spun bonded non-woven fabric	30,000 Kgs.	PP Granules fibre grade	31,500 Kgs. (including 5% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.306	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/105/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510354157 dated 14.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Suit made of 100% Cotton yarn dyed poplin woven fabric, GSM-120+/-10%, Style No.540298	11,000 pcs.	100% Cotton yarn dyed poplin woven fabric, GSM-120+/-10%, width-56/57"	1.01 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.307	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/104/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Duvet cover size 104''X100'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1540 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-120''	18.56 meter piece.	sq. per
2.	Duvet cover size 106''X92'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	3450 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-120''	18.55 meter piece.	sq. per
3.	Duvet cover size 90''X92'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	3650 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-104''	16.09 meter piece.	sq. per
4.	Duvet cover size 70''X92'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	3870 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-120''	12.12 meter piece.	sq. per
5.	Sham Cover size 14''X22'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	5250 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-120''	1.21 meter piece.	sq. per
6.	Sham Cover size 26''X26'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	4270 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-82''	1.93 meter piece.	sq. per
7.	Sham size Cover 20''X34'' made from 100% Linen unwashed woven fabric,	4250 Nos.	100% Linen unwashed woven fabric, GSM-180+/-	2.01 meter	sq. per

	GSM-180+/-10%		10%, width-104"	piece.	
8.	Sham Cover size 20"X28" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	4250 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-104"	1.83 meter per piece.	sq.
9.	Bag size 6"X15" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	15,000 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-120"	0.24 meter per piece.	sq.
10.	Bag size 11"X21" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	15,000 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-120"	0.54 meter per piece.	sq.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.308	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/098/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Duvet cover size 104"X100" made from 100% Linen woven fabric, GSM-180+/-10%	3024 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-112"	18.55 meter per piece	Sq.

2.	Duvet cover size 106''X92'' made from 100% Linen woven fabric, GSM-180+/-10%	3024 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	15.74 meter piece	Sq. per
3.	Duvet cover size 90''X92'' made from 100% Linen woven fabric, GSM-180+/-10%	2970 Nos.	100% Linen woven fabric, GSM-180+/-10%, width=100''	13.47 meter piece	Sq. per
4.	Duvet cover size 70''X92'' made from 100% Linen woven fabric, GSM-180+/-10%	1224 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	10.50 meter piece	Sq. per
5.	Sham cover size 14''X22'' made from 100% Linen woven fabric, GSM-180+/-10%	720 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	0.94 meter piece	Sq. per
6.	Sham cover size 26''X26'' made from 100% Linen woven fabric, GSM-180+/-10%	4032 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	1.86 meter piece	Sq. per
7.	Sham cover size 20''X34'' made from 100% Linen woven fabric, GSM-180+/-10%	4824 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	1.74 meter piece	Sq. per
8.	Sham cover size 20''X28'' made from 100% Linen woven fabric, GSM-180+/-10%	7920 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	1.53 meter piece	Sq. per
9.	Bag size 6''X15'' made from 100% Linen woven fabric, GSM-180+/-10%	10,000 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	0.20 meter piece	Sq. per
10.	Bag size 11''X21'' made from 100% Linen woven fabric, GSM-180+/-10%	10,000 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100''	0.47 meter piece	Sq. per
11.	Bed skirt size 76''X79''X15'' made from 100% Linen woven fabric,	960 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-	3.94 meter	Sq. per

	GSM-180+/-10%		100"	piece	
12.	Bed skirt size 72"X84"X15" made from 100% Linen woven fabric, GSM-180+/-10%	672 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	4.01 meter piece	Sq. per
13.	Bed skirt size 52"X73"X15" made from 100% Linen woven fabric, GSM-180+/-10%	280 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	3.25 meter piece	Sq. per
14.	Bed skirt size 58"X79"X15" made from 100% Linen woven fabric, GSM-180+/-10%	2592 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	3.66 meter piece	Sq. per
15.	Bed skirt size 37"X73"X15" made from 100% Linen woven fabric, GSM-180+/-10%	672 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	3.06 meter piece	Sq. per
16.	Shower curtain size 72"X72" made from 100% Linen woven fabric, GSM-180+/-10%	3450 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-80"	4.18 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.309	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/102/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Minorva Quilt made of 100% Silk woven fabric, GSM-42 +/- 10%, Size-240x260 cms.	344 Nos.	100% Silk woven fabric, GSM-42 +/- 10%, width-44"	3.13 Sq. meter per piece
2.	Minorva Quilt made of 100% Silk woven fabric, GSM-42 +/- 10%, Size-240x290 cms.	320 Nos.	100% Silk woven fabric, GSM-42 +/- 10%, width-44"	3.24 Sq. meter per piece
3.	Minorva Sham (Quilted) made of 100% Silk woven fabric, GSM-42 +/- 10%, Size - 65x65 cms.	354 Nos.	100% Silk woven fabric, GSM-42 +/- 10%, width-44"	0.37 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.310	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/101/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided sample of the export product No.2 i.e. Hand Quilted Sham in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to provide the sample of the export product No.2 i.e. Hand Quilted Sham for

consideration of the proposal. The case stands for re-listing on 07.11.2013.

(24)

Case No.311	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/100/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Dress made of 100% Polyester printed woven fabric, GSM-70+/-10%, Style No. 312225	4150 Nos.	100% Polyester printed woven fabric, GSM-70+/-10%, width-58"	6.41 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.312	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/103/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
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		Quantity		allowed	
1.	Linen Velvet Cushion front made of 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-14"x20"	2740 Nos.	82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, width-54"	0.26 meter piece	Sq. per
2.	Linen Velvet Cushion front made of 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-18"x18"	2650 Nos.	82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, width-44"	0.28 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.313	M/s Orient Craft Ltd., Gurgaon
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/099/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Men's Shirt (Full Sleeve) made of 100% Cotton yarn dyed woven fabric, GSM-113+/-10%, Style No. 40GW184	2940 Nos.	100% Cotton yarn dyed woven fabric, GSM-113+/-10%, width-60"	3.66 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
